

**Central Administrative Tribunal
Principal Bench, New Delhi**



**CP No. 115/2021
in
O.A.No.68/2021**

This the 30th day of June, 2021

(Through video conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy
Hon'ble Ms. Aradhana Johri, Member (A)**

Govind S/o Late Sh. Ishwar,
Aged about 28 years,
V&po Rithala Distt.
Rohtak, Haryana. .. Petitioner

(Through Advocate: None)

Versus

1. Sh. Ashutosh Gangal
(General Manager), Northern Railway,
Head Quarter Office, Baroda House,
New Delhi.
2. Sh. S.C. Jain,
Divisional Railway Manager DRM's Office,
Chelmsford Road, New Delhi.
3. Sh. M.B. Singh,
Sr. Divisional Personnel Officer, DRM's
Office, Chelmsford Road,
New Delhi. ... Respondents

(Through Advocate Sh. Satpal Singh)

ORDER (Oral)**Justice L Narasimha Reddy, Chairman:**

This Contempt Case is filed alleging that the respondents did not implement the order dated 13.01.2021 in OA No. 68/2021.

2. Today, it is represented that the respondents have passed order dated 06.05.2021 in compliance with the directions issued in the OA.

3. Hence, the Contempt Case is closed. It is left open to the applicant to work out his remedies, if he is not satisfied with the order dated 06.05.2021.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

Sunita/1g/pj/sarita